



2026:AHC:26585-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 2237 of 1985

Bhappu

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	P.N.Misra, Saurabh Yadav
Counsel for Respondent(s)	:	D.G.A.

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE JAI KRISHNA UPADHYAY, J.

Earlier appellant no.2, Sompal had died .The appeal was dismissed as abated.

As per office report dated 8.12.2025 appellant no.1,Bhappu, has also died.

Therefore, appeal is dismissed as abated.

Let trial court record be returned to the trial court alongwith a copy of this order.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

February 6, 2026

Atul kr. sri.